

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry	Orders of the Tribunal
<u>9-11-94</u> Compliance report to the C.P. filed.	Mr. Vivendra Latha - Counsel for the applicant None for the respondents The Honorable Bench comprising Honorable V.C. and Honorable Mr. O.P. Sharma, Member (A) has not been formed today. Be listed before that Bench on 17.11.94. Dy. P. [Signature] Sd/- C.A.T. Jaipur Bench, JAIPUR
17.11.94 [Signature] Recd. by [Signature] Rev. V.C. [Signature] 29-11-94	Mr. Vivendra Latha - Counsel for applicant Mr. M. Rafiq - Counsel for respondents. Heard: No Contempt case is made out. The C.P. is dismissed and notices discharged. (O.P. Sharma) MCA) (D.L. Mehta) V.C. Copy sent to the appb [Signature] [Signature] [Signature]